



Ashok Agarwal <ashok.agarwal@singhiipsolutions.com>

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## IBBI : Claim status updated

1 message

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IBBI <noreply@ibbi.gov.in>

Sun, Jul 13, 2025 at 4:30 PM

To: ashok.agarwal@singhiipsolutions.com

Cc: backup-it@ibbi.gov.in

Dear Sir/Madam,

It is informed that the List of Claims in the matter of JLS Realty Private Limited has been submitted on the IBBI portal.

Regards  
IBBI Team  
New Delhi

Name of the Corporate Debtor: JLS Realty Private Limited ; Date of Commencement of CIRP: 30-05-2025; List of Creditors as on: 13-07-2025; Name of IP: Mr. Ashok Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 11898

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received			Summary of Claims Admitted			Amount of Claim			Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Admitted	Contingent Claims	Not Admitted	Admitted			
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	0	NA	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	0	NA	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	0	NA	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	10265726766	2	6322635689	100.00	0	0	0	3943091077	Annexure 4	
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	0	NA	
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	0	NA	
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	0	NA	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00	0	0	0	0	NA	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	0	NA	
Total		8	10265726766	2	6322635689	100.00	0	0	0	3943091077		

**US REALTY PRIVATE LIMITED**

Name of Corporate Debtor: **US REALTY PRIVATE LIMITED**  
 Date of commencement of class: **30TH MAY, 2025**  
 Date of commencement of class: **13TH JULY, 2025**

**List of financial creditors (Other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of claim under verification	Remarks, if any					
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted		
1	Vijaypath Management Private Limited	FC-1	20.06.2025	2,32,11,031	2,32,11,031	Unsecured	0	0	No	0.37%	0	0	0	0	0		
2	Phoenix ARC Private Limited	FC-2	20.06.2025	9,56,47,65,735	6,29,94,24,568	Unsecured	0	0	No	0	0	0	0	0	0	3,26,53,41,077	
3	AVA Utespaces & Homes Private Limited		20.06.2025	11,50,00,000	0	Unsecured	0	0	No	0	0	0	0	0	0	11,50,00,000	
4	Rajesh Jhunjhunwala		21.06.2025	69,00,000	0	Unsecured	0	0	No	0	0	0	0	0	0	69,00,000	
5	Spanhaus Traders LLP		21.06.2025	54,28,50,000	0	Unsecured	0	0	No	0	0	0	0	0	0	54,28,50,000	
6	Vissbahani Private Limited		21.06.2025	40,00,000	0	Unsecured	0	0	No	0	0	0	0	0	0	40,00,000	
7	Hagos Ventures LLP		21.06.2025	25,00,000	0	Unsecured	0	0	No	0	0	0	0	0	0	25,00,000	
8	Anahata Buildwell LLP		21.06.2025	65,00,000	0	Unsecured	0	0	No	100.00%	0	0	0	0	0	65,00,000	
	<b>Total</b>			<b>10,26,57,26,766</b>	<b>6,92,26,55,698</b>											<b>39,60,01,077</b>	

Annexure I

  
**ASHOK KUMAR AGGARWAL**  
 Insolvency Professional  
 Registration No. IBRI/PA-002/1P  
 MIN262018-1911699  
